

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.71/Chd/2016 with
CA No.15/2016 and CA No.16/2016.**

In the matter of:

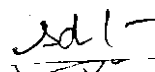
Mr.Shailendra Kumar Aggarwal & Anr .Petitioners

Versus.

M/s KTM Ply Wood Pvt. Ltd. & Ors. .Respondents.

Present: Mr.Atul Aggarwal, Adv. for Mr.Amit Jit Singh Narang,
Advocate for petitioners.
Mr.J.S.Bhatia, Advocate for respondents.

The arguing counsel for the petitioner is stated to be not quite well and adjournment is requested. List the matter for arguments on 29.05.2017. The learned counsel seeks time to file the report of FSL, in case the same has been prepared. The same be placed on record along with the affidavit, but it is made clear that the matter is being fixed for arguments.


(Justice R.P.Nagrath)
Member (Judicial)

May 18, 2017.
Ashwani